

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH

CUSTOMS APPEAL NO: 85225 OF 2018

[Arising out of Order-in-Appeal No: MUM-CUSTOM-AMP-APP-549 to 605/17-18 dated 28th September 2017 passed by the Commissioner of Customs (Appeals), Mumbai-III.]

Boston Scientific India Private Limited

3rd Floor, Bestech Business Tower, Sohna Road
Sector – 48, Gurgaon - 122018

...Appellant

versus

Principal Commissioner of Customs (Import)

Air Cargo Complex

Sahar, Andheri (E), Mumbai - 400099

...Respondent

APPEARANCE:

Shri T Vishwanthan, Shri Akhilesh Kangsia and Ms Madhura Khandekar and
Shri Siddharth Sen, Advocates for the appellant
Shri Ram Kumar, Assistant Commissioner (AR) of the respondent

CORAM:

HON'BLE MR JUSTICE DILIP GUPTA, PRESIDENT

HON'BLE MR C J MATHEW, MEMBER (TECHNICAL)

ORDERSHEET

DATE OF HEARING:	25/10/2024
DATE OF DECISION:	02/12/2024

Appeal is disposed by way of remand. For order, see order of date in Customs Appeal No. **85134 of 2018**.

(JUSTICE DILIP GUPTA)
President

(C J MATHEW)
Member Technical)